- 2. Messrs. Montex Corporation, Bombay.
- 3. Messrs. New India Optical Co., Bombay.
- 4. Messrs. National Optical Co., Calcutta.
- 5. Messrs. Royal Optical Industries, Bombay.
- 6. Messrs. Combined Services Ltd., New Delhi.
- 7. Messrs. Thakandas H. JKataria, Bombay.
- 8. Messrs. U. P. Optical Co., Bombay.

SHRI C. G. K. REDDY: Are there any Indian crooks in this business?

SHRI D. P. KARMARKAR: I think my hon, friend knows better.

SHRI D. Y. PA WAR: Is the hon. Minister aware of the injury caused to people by wearing spectacles made from coloured window glasses?

SHRI D. P. KARMARKAR: We are aware of it and we shall consider what steps are necessary to prevent it.

SHRIMATI VIOLET ALVA: This being the state of affairs, would Government contemplate any law?

MR. CHAIRMAN: Will be considered in due course.

PRINCIPAL DEVAPRASAD GHOSH: As parts of its programme as a welfate State, does the Government of India intend supplying spectacles free to all those persons who need them just as the Labour Government did in England but which the Churchill Government has decided to discontinue?

SHRI D. P. KARMARKAR: I shall take note of that suggestion.

SHRI B. GUPTA: May I know whether the Ministers are being supplied with coloured glasses?

ALL INDIA HANDLOOM WEAVERS BOARD

♦152. SHRI K. C. GEORGE: (a) Will the Minister for COMMERCE AND INDUSTRY be pleased to state the

principles adopted in selecting member s of the newly constituted All India Handloom Weavers Board?

(b) The reasons why no one from Travancore-Cochin was selected?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Suitability of the persons nominated for the purpose which the Board is intended to serve.

(b) It is not intended that State-wise representation should be provided in the All India Handloom Board.

SHRI K. C. GEORGE: May I know the States which have got representation on this Board and also the States which are not represented?

SHRI D. P. KARMARKAR: The names are from Bihar, Bombay, Madras, Madhya Pradesh and again from Madras. These are the names but I understand that it is contemplated to have one representative each from West Bengal, Assam and Orissa. The question of including one representative from Travancore-Cochin is also under consideration.

SHRI K. C. GEORGE: Is the Government aware that 5% of the population in Travancore-Cochin are engaged in this business?

SHRI D. P. KARMARKAR: We are aware that there are a large number of handloom weavers in that State.

SHRI M. P. N. SINHA: May I know who are the representatives from Bihar?

SHRI D. P. KARMARKAR: We have published these names in the Gazette. The representative from Bihar is Mr. Abdul Qayum Ansari. I think he was a Minister previously.

DR. R. B. GOUR: The hon. Minis ter has given us a list of the States

I which have got representation on this Board and also the States which are going to be given representation.

I May I ask the hon. Minister why Part B States have no representatives at all?